## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 147 OF 2017**

Dated: 17<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Power Grid Corporation of India Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri Ms. Parichita Choudhury

Counsel for the Respondents(s) : Mr. S. Vallinayagam for TANGEDCO

Mr. P.V.Dinesh

Ms. Arushi Singh for R-4

## **ORDER**

Learned counsel for respondent No.5 seeks four weeks more time to file reply. He may take steps to file the same on or before 15.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>13.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt